

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR

CRIMINAL APPLICATION (ABA) NO.204 OF 2020
(Pankaj s/o. Tulsiram Choudhary .vs. State)

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's Orders.

Court's or Judge's orders.

Mr.R.V.Khaparde, Advocate for the applicant.

CORAM : M. G. GIRATKAR, J.

DATE : 30.4.2020.

Heard.

Issue notice.

Mr.I.J.Damle, learned Additional Public
Prosecutor waives service for respondent/State.

The matter to be listed after two
weeks.

JUDGE

jaiswal